

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. No building of the Postal Department is standing in the middle of the proposed Trichur-Ernakulam bye-pass road.

(b) and (c). Does not arise.

Functions of Petroleum Conservation Research Association

3180. DR. K. G. ADIYODI: Will the Minister of PETROLEUM be pleased to state:

(a) the functions of Petroleum Conservation Research Association;

(b) when the PCRA was commissioned;

(c) whether the PCRA is working at the State/district level, details thereof; and

(d) the reaction to the research carried by the PCRA among the public and how far it has been successful?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The Petroleum Conservation Research Association (PCRA) is engaged in propagating the conservation of petroleum products in industrial, transport, domestic and agricultural sectors of economy through field studies, educational campaign and research and developmental activities.

(b) PCRA was registered in August, 1978.

(c) PCRA has its corporate office at Delhi and four regional offices at Delhi, Bombay, Madras and Calcutta.

(d) The efforts of PCRA in the various sectors of the economy are helping to create greater awareness for the need to conserve petroleum fuels. As an outcome of research and development activities sponsored by PCRA, fuel efficient Kerosene wick stove, LPG burner and low air pressure industrial burner have been successfully commercialised.

Distributorship of Cooking Gas

3181. SHRI V. S. VIJAYARAGHVAN: Will the Minister of PETROLEUM be pleased to state:

(a) whether present system of selecting persons for distributorship of cooking gas is working satisfactorily;

(b) if not, whether Government propose to change it; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) and (c). Do not arise.

Allotment of LPG Cylinders in Mandla District of Madhya Pradesh

3182. SHRI M. L. JHIKAM: Will the Minister of PETROLEUM be pleased to state:

(a) whether there is any provision for giving LPG cylinders and petrol agencies to adivasis in the areas predominantly inhabited by the tribals;

(b) if so, the number of adivasis given such agencies in the Mandla District of Madhya Pradesh; and

(c) if not, whether Government propose to take an initiative to give such agencies to the interested adivasis?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) and (c). The Oil Industry has not allotted any agency to the adivasis in Mandla District of Madhya Pradesh. However, Indian Oil Corporation (IOC) has proposals to develop one retail outlet each at Nainpur and Tikaria in Mandla District for allotment to members of the Scheduled Tribes. Advertisement for these locations were released on 22.7.83 but no applications were received by IOC in response thereto. The District Collector Social Welfare Department of the